

WRITTEN ANSWERS TO QUESTIONS**MINIMUM WAGES**

*301. SHRI K. HALDER : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the formula for fixing minimum wages for employees agreed to four years ago has not so far been implemented by any of the Government departments;

(b) if so, the reasons therefor; and

(c) the steps which have been taken to ensure early implementation of the formula?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE, (SHRI JAGAN NATH PAHADIA) : (a) No formula for fixing minimum wage has been agreed to by Government nor has any been laid down by Government.

(b) and (c) . Do not arise.

PRICE OF IMPORTED AND INDIGENOUS FERTILIZERS

*302. SHRI S. R. DAMANI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the difference in sale price of imported and indigenously produced fertilizers : and

(b) the steps taken to bring down the price of indigenous fertilizer, if they are high ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) and (b). As the subject matter relates to the Ministry of Food & Agriculture, Hon'ble Member may address it to the Minister for Food & Agriculture.

FERTILIZER PROJECTS IN GUJARAT AND MYSORE

*303. SHRI S. A. AGADI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the Government of Gujarat have proposed to set up a Rupees 200 crore Fertilizer Project in Gujarat;

(b) if so, the final decision taken thereon;

(c) whether it is a fact that the Government of Mysore have proposed to have a Fertilizer Project in Mysore state; and

(d) if so, at what stage this matter pending ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA) : (a) and (b). No, Sir. However a proposal to set up a fertilizer Factory at Mithapur by M/s. Tata Chemicals has been received and is under consideration.

(c) and (d). No, Sir. However a licence has been given to M/s. Malabar Fertilizer & Chemicals Ltd. for establishing a Fertilizer Factory at Mangalore. Financing arrangements are yet to be finalised.

EXPORT OF ENGINEERING PRODUCTS TO U.S.S.R. AND OTHER EAST EUROPEAN COUNTRIES

*304. SHI S. K. TAPURIAH : SHRI BHOGENDRA JHA :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have decided to export engineering goods to the Soviet Union and other East European countries on deferred payment basis;

(b) whether the world Bank Team which toured India recently has taken strong exception to this initiative on the part of the Government of India as according to the World Bank team, deferred payment facilities are only for developing and under developed countries and not for developed countries like the Soviet Union;

(c) if so, the reaction of Government thereto ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The payment terms for export of engineering goods to U.S.S.R. and East European countries are decided, as in the case of other countries also, after discussions between the exporter and the importer and taking into account the circumstances of each case.

(b) No, Sir.

(c) Does not arise.

SUPPLY OF CRUDE OIL TO FARMERS

*305. SHRI RANE : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the demand from different State and the actual supply of crude oil for agricultural purposes to them;